



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/166 /A

From :- Shri Kaushik Kumar Sharma,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abubakkar Siddique,
Member,
Motor Accident Claims Tribunal,
Nagaon.

Dated Guwahati the 6th January, 2020

Sub: **Casual Leave along with station leave permission.**

Ref:- Your letter No. MACT/N/2550/19, dtd 20.12.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 3 (three) days on 24.12.2019, 26.12.2019 and 27.12.2019 along with station leave permission, w.e.f. the evening of 23.12.2019 till the evening of 29.12.2019, has been granted/rejected.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-211/2013/167 /A, dated 6.1.20

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

6/1/2020
JT. REGISTRAR (VIGILANCE)
Ratan